

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR  
DUNZO DIGITAL PRIVATE LIMITED  
LOCATED AT BANGALORE, KARNATAKA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>SL.</b>	<b>RELEVANT PARTICULARS</b>	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Dunzo Digital Private Limited PAN No. AAFCD0915M CIN No – U74900KA2014PTC075256
2.	Address of the registered office	4th Floor, Incubex INRM, 558, 9th A Main Rd, Indira Nagar 1st Stage, Indiranagar, Bangalore, North Karnataka, India, 560038
3.	URL of website	Website of the Corporate Debtor is not in operation.
4.	Details of place where majority of fixed assets are located	No fixed assets available with the Corporate Debtor.
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email request be sent to: <a href="mailto:cirpdunzodigital@gmail.com">cirpdunzodigital@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email request be sent to: <a href="mailto:cirpdunzodigital@gmail.com">cirpdunzodigital@gmail.com</a>
10.	Last date for receipt of expression of interest	Monday, 22 June, 2026
11.	Date of issue of provisional list of prospective resolution applicants	Monday, 29 June, 2026
12.	Last date for submission of objections to provisional list	Saturday, 4 July, 2026
13.	Date of issue of final list of prospective resolution applicants	Saturday, 11 July, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Monday, 13 July, 2026
15.	Last date for submission of resolution plans	Wednesday, 12 August, 2026
16.	Process email id to submit Expression of Interest	<a href="mailto:cirpdunzodigital@gmail.com">cirpdunzodigital@gmail.com</a>

Date: 06th June, 2026  
Place: Bangalore

For Dunzo Digital Private Limited

Neha Jain Nemani  
Resolution Professional  
Dunzo Digital Private Limited (Under CIRP)  
Reg. No: IBBI/IPA-001/IP-P-02465/2021-2022/13927  
Correspondence Address of the Resolution Professional: KDRA Insolvency Professionals Private Limited, 1601, Unicorn, Dattaji Salvi Marg, Andheri West, Mumbai – 400053.



